

Train accident in Tamil Nadu

4165. SHRI ALOK TIWARI:

SHRI ARVIND KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of passengers died and injured in derailment of Muzaffarpur-Yeshwantpur Express (15228) in Tamil Nadu on 10th April, 2013;

(b) the details of *ex-gratia* announced and actually paid, so far, to injured and kins of deceased;

(c) whether Government has enquired into the derailment and has fixed responsibility in this regard;

(d) if so, the details thereof along with the details of reasons identified for the mishap; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) On 10.04.2013, at about 05.45 hrs. 12 coaches of train No. 15228 (Muzaffarpur-Yeshwantpur Express) derailed in Vellore District of Tamil Nadu. In this accident, 1 person lost his life and 33 others were injured out of which 6 suffered grievous injuries.

(b) An *ex-gratia* relief of Rs. 2 lakhs to the next of the kin of the deceased passenger, Rs. 50,000 to the grievously injured passengers and Rs. 10,000 to the passengers with simple injuries has been announced. So far, an amount of Rs. 7.10 lakhs has been paid as *ex-gratia*.

(c) to (e) A detailed inquiry into the accident has been ordered to be conducted by Commissioner of Railway Safety, Southern Circle based at Chennai, under the Ministry of Civil Aviation. The cause of accident and responsibility can be known once the Commissioner of Railway Safety submits his final report.

Extension of railway line upto Baddi

4166. SHRI JAGAT PRAKASH NADDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Chief Minister of Himachal Pradesh met him in the month of February, 2013; and

(b) if so, whether it was agreed upon in the meeting to extend the railway line upto Baddi in Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) and (b) Hon'ble Chief Minister of Himachal Pradesh had met Hon'ble Minister of Railways at the latter's office in New Delhi on 04.02.2013. However, it was an informal meeting and the content of discussion was not recorded.

Administrative cost incurred by Railways

4167. SHRI BALWINDER SINGH BHUNDER: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways are incurring heavy administrative cost in view of its huge administrative set up;

(b) if so, the details of the administrative cost being incurred by Railways during the last five years;

(c) the reasons for this huge administrative cost; and

(d) the efforts being made to reduce the administrative cost in Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) No, Sir. The administrative cost of Indian Railways (Rs. 6094.06 crore) constitutes only 7.24% of the Ordinary Working Expenses of Indian Railways (of Rs. 84215.92 crore) in the year 2012-13.

(b) Details of the administrative cost incurred by Indian Railways during the last 5 years is as under:—

Sl. No.	Year	Administrative cost in Rs. crore	Ordinary Working Expenses (OWE) in Rs. crore	% of administrative cost to OWE
(a)	(b)	(c)	(d)	(e) = (c/d*100)
1.	2008-09	4139.42	54349.30	7.62%
2.	2009-10	5251.62	65810.35	7.98%
3.	2010-11	5147.51	68139.22	7.55%
4.	2011-12	5376.29	74537.41	7.21%